

**DISPLACED PERSONS CLAIMS AND OTHER LAWS REPEAL ACT,
2005**

38 of 2005

[5th September, 2005]

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**DISPLACED PERSONS CLAIMS AND OTHER LAWS REPEAL ACT,
2005**

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[5th September, 2005]

An Act to repeal the Displaced Persons (Claims) Act, 1950 and certain other enactments. BE it enacted by Parliament in the Fifty-fifth Year of the Republic of India as follows:--

1. Short Title :-

Section This Act may be called the Displaced Persons Claims and other Laws Repeal Act, 2005.

2. Repeal of enactments :-

Section The enactments specified in the Schedule are hereby repealed.

SCHEDULE 1

SCHEDULE

THE SCHEDULE

(See section 2)

REPEAL OF

REPEAL OF ENACTMENTS

Sl. No.	Name of the Act	Year	Act No.
1.	The Administration of Evacuee Property Act	1950	31
2.	The Displaced Persons (Claims) Act	1950	44
3.	The Evacuee Interest (Separation) Act	1951	64
4.	The Displaced	1954	12

	Persons (Claims) Supplementary Act		
5.	The Displaced Persons (Compensation and Rehabilitation) Act	1954	44